

[20 August, 2004]

RAJYA SABHA

(a) the details of the schemes submitted by the Central Pollution Board to Government for its approval during the last three years;

(b) the number of schemes out of them Government have granted approval for implementation; and

(c) Government's plan on the schemes still pending for its approval?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) to (c) The Central Pollution Control Board (CPCB) every year submits Annual Action Plan consisting of several schemes under the major heads as approved by their Board, to the Government for approval. All such schemes detailed in the Annual Action Plan have been approved by the Government and 100% grants-in-aid, as recommended by the Planning Commission, has been provided by the Government during last three years. As on date, no schemes submitted by the CPCB are pending for approval by the Government.

Pending environmental projects of Maharashtra

1839. SHRI BALWANT ALIAS BALAPTE:

SHRI RUDRA NARAYAN PANY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of environmental projects from Maharashtra pending for approval by Government along with the reasons therefor;

(b) the details of the cost of each project;

(c) whether any additional information has been sought from the State Government or the organizations concerned; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) to (d) The details of projects from Maharashtra pending for environmental clearance are furnished in Statement.

Statement*Details of projects from Maharashtra pending for environmental clearance*

Sl. No.	Details of the Projects	Date of Receipt	Cost of the Project (In Crores)	Reasons for Pendency/ additional information sought
1	2	3	4	5
Industry				
	Expansion of Cement Plant at Tehsil Korpana in district Chandrapur by M/s Larsen & Toubro.	02.12.2003	377.65	Expert Committee recommended the proposal subject to clarifications on cumulative impact of mine and cement plant. Letter sent on 08.07.2004. Information is awaited.
2.	Pesticide unit at MIDC, Lote Parshuram, Ratnagiri district, of M/s Aimco Pesticides Ltd.	01.12.2003	2.50	Clarifications sought regarding No Objection Certificate (NOC)/consent, public hearing, Disaster Management Plan & Occupational Health & Safety Programme on 10.12.2003 and reminder sent on 04.06.2004. Information awaited.
3.	Distillery unit at Sundernagar, Beed district, of M/s Majalgaon Sahkari Sakhar Karkhana Ltd.	04.12.2003	0.50	Additional information was Sought on 24.12.2004 regarding NOC, public hearing, solid wastes & rainwater harvesting measures. Information awaited.
4.	Distillery unit (30KLPD) at village Nivruttiragar Tehsil Junnar in district Pune by M/s Vighnagar SSK Limited.	03.02.2004	9.95	Submitted for decision of competent authority.
5.	30 KLD distillery unit of at Devgaon-Yelegaon, Nanded Bhaurao Chavan Sahakari Sakhar Karkhana Ltd.	06.04.2004	20.00	Expert Committee recommended the proposal subject to submission of additional information on

1	2	3	4	5
				water requirement, protection measures for preventing leaching of effluent into groundwater & area for green belt development. Letter sent on 07.04.2004. Information awaited.
6.	30 KLD distillery unit at Sadashivnagar, Kolhapur district, Maharashtra of M/s Sadshivrao Mandlik Kagal Taluka Sahakari Sakhar Karkhana Ltd.	02.07.2004	10.62	Expert Committee recommended the proposal subject to submission of additional information on quantity of spentwash, quantity of domestic wastewater generated & pressmud requirement. Letter sent on 08.07.2004. Information awaited.
7.	Distillery unit in District Pune M/s Indapur Sahakari Sakhar Karkhana Limited.	19.07.2004	10.06	Clarifications sought on 20.07.2004 regarding wet scrubber system, water drawal permission from Ujani dam Recommendation of Expert Committee to be obtained.
8.	Bulk Drug unit in District by M/s Emmellen Biotech Pharmaceuticals Limited	19.07.2004	12.00	Clarifications sought on public hearing, measures for containing fugitive emissions from the process reactor & health surveillance 26.07.2004. Information awaited.
Thermal Power				
9.	Establishment of 1000 MW Thermal Power Plant at Village Vile-Bhagar, Distt. Raigad.	25.06.2004	3719.0	Recommendation of Expert Committee to be obtained.
River Valley & Hydroelectric				
10.	Urmodi Irrigation Project in District Satara by Maharashtra Krishna Valley Development Corporation.	12.05.2003	866.59	Proposal recommended for Environmental Clearance subject to Central Water Commission (CWC)

1	2	3	4	5
				approval. Letter issued on 03.02.2004. Information awaited.
11.	Temghar Irrigation Project in District Pune by Maharashtra Krishna Valley Development Corporation	01.09.2003	323.53	Clarifications sought by Expert Committee regarding the Environmental Impact Assessment of drinking water supply scheme to Pune city Letter issued on 03.03.04. Details awaited.
12.	Gunjawani Irrigation Project in District Pune by Maharashtra Krishna Valley Development Corporation.	23.05.2003	316.60	The Project was considered by Expert Committee on 16.07.03. Project was recommended for environmental clearance subject to Central Water Commission approval and clarifications on soil analysis of command area and cropping intensity. Partial information received on 01.03.04. No Objection Certificate approval awaited-
13.	Tembhu Lift Irrigation Project in District Satara by Maharashtra Krishna Valley Development Corporation	01.09.2003	1416.5	Proposal was considered in Expert Committee meeting on 19.02.04. Letter issued on 03.03.04 to furnish approval of Central Water Commission, and corrected the EIA documents. Reply awaited.
Mining				
14.	Juna Kunada Opencast Coal Mine Project in Chandrapur Distt. by M/s. Western Coalfields Limited	08.03.2004	23.75	Clarifications sought on the methodology adopted in the preparation of EIA/EMP & public hearing. Response awaited.
15.	Ghonsa Opencast coal project in Yavantmal District by M/s. Western Coalfields Limited	25.05.2004	6.99	Recommendation of the Expert Committee to be obtained.

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1	2	3	4	5
16.	Gumgaon Manganese Ore Mine by M/s. Manganese Ore India Ltd.	16.06.2004	12.47	Submitted for decision by the competent authority.
17.	Sonapur-Thutra Mining Project in Chandrapur Distt. by M/s. Gujarat Ambuja Cement Ltd.	02.12.2004	2.15	Recommendation of the Expert Committee to be obtained.
Infrastructure & Miscellaneous				
18.	Handling of Naphtha (Class A) Products at JNPT by M/s. Reliance Industries Ltd.	09.05.2001	17.00	The project was considered by the Expert Committee in its meeting held on 5.2.2004. Recommendation of the Expert Committee to be obtained.
19.	Mumbai Trans Harbour Link Project (Sewree to Nhava) by Maharashtra State Road Development Corporation Limited.	04.06.2001	3770.00	The project was considered by the Expert Committee in the meetings held on 17.7.2003 and 5.8.2004. Submission of comprehensive EIA as desired by the Committee is awaited.
20.	Improvement of the existing cooling water out fall channel for stations 5,6 and 7 at Trombay-Mumbai Suburban Distt. By Tata Power Co. Ltd.	06.03.2003	20.00	The project was considered by the Expert Committee in its meeting held on 16.4.2003. Clarifications were sought on 15.12.2003 regarding ecological damage due to discharge of wastewater into the sea. The information received has been examined and submitted for decision by the competent authority.
21.	Proposed Lavgan Dockyard by M/s. Lavgan Dockyard Pvt. Ltd.	26.06.2003	5.35	The project was considered by the Expert Committee in its meeting held on 29.09.2003. Additional information/clarifications sought on 15.10.2003 regarding ground water, Ballast water treatment etc. Information received was reconsidered by the Expert Committee on 5.8.2004.

1	2	3	4	5
22.	Construction of a jetty and chemical terminal by M/s. Supreme Petro Chem Ltd.	29.10.2003	53.26	The project was considered by the Expert Committee on 09.01.04 and 07.05.04, Submitted for decision by the competent authority.
23.	Environmental clearance for proposed jetty at Sanegaon Taluka Roha by /s. Indo	16.11.2003	0.50	Clarifications sought on 08.12.2003 regarding High Tide Line/Low Tide Line Energy International Ltd. demarcation, location map, and Coastal Regulation Zone (CRZ) categorization. Recommendation of the Expert Committee to be obtained.
24.	Landing facilities for water Transport services on western coast of Mumbai City by Maharashtra Road Development Corporation Ltd.	16.11.2003	258.77	The project was considered by the Expert Committee in its meeting held on 05.08.2004. Recommendation of the Expert Committee to be obtained.
25.	Clearance under Coastal Regulation Zone Notification for Bhyander-Virar additional pair of Lines under Mumbai Railway Vikas Corporation Limited.	16.01.2004	401.66	The project was considered by the Expert Committee in its meeting held on 05.02.2004. Notification being amended.
26.	Construction of Fishery Harbour at Sakharinate and Harne, District Ratnagiri, Maharashtra by Commissioner of Fisheries.	23.02.2004	3.90	Clarifications were sought on 24.02.2004 regarding application form, questionnaire, consent from Maharashtra State Pollution Control Board, High Tide Line/Low Tide Line demarcation & public hearing.
27.	Proposal to develop a world class Multi-Modal International Passenger and Cargo Hub Airpor at Nagpur (MIHAN) by Government of Maharashtra and Ministry of Civil Aviation.	23.04.2004	26.00	Clarifications sought on 26.04.04 regarding application form, questionnaire, No Objection Certificate from State Pollution Control Board, recommendations of State Government,

1	2	3	4	5
				Resettlement & Rehabilitation Plan, forestry clearance, site approval from Directorate General for Civil Aviation (DGCA), water availability etc. Information received on 28.06.2004. The project was considered by the Expert Committee on 6.8.2004. Recommendation of the Expert Committee to be obtained.
28	Permission for handling class A, B and C Petroleum and Petrochemicals product through BPCL Jetty at JNPT by M/s IMC Ltd.	19.05.2004	0.40	The project was considered by the Expert Committee in its meeting held on 4.6.2004. Recommendation of the Expert Committee to be obtained.
29	Environmental clearance for Storage Terminal at Jawahariai Nehru Port Trust Tal. Uran Distt. Raigad by M/s. Indian Oil Corporation Ltd.	25.06.2004	49.00	Recommendation of the Expert Committee to be obtained.

Environment Impact Assessment

1840. SHRIMATI S.G. INDIRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government have issued notification that any new major construction has to undergo an environment impact assessment;

(b) if so, the details thereof;

(c) whether Government had sought the views of the State Governments before issuing the said notification as the State Governments were responsible to implement the said notification; and

(d) if so, the response received from the State Governments in this regard?